## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/07/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/418/ (IB)/2017

NAME OF THE PETITIONER(S)

: ELECTROMECH MATERIAL HANDLING SYSTEM

INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. N.P. VIJAY KUTNAR L. PRADEEP P. RAJAJI

Concel for Petitoner Aprilages @ ymail.com 9790911370

But

2. VISHNU MOHAN Vishnu@parasarans.com 9381353434 Comsel for Respondent

## **ORDER**

Counsel representing both the parties are present. Counsel for petitioner submitted that he has filed the affidavit and bank statement as required u/s 9(3)(b)&(c) of I&B Code, 2016 and furnished copy of the same to the other side. Counsel for respondent prayed time for filing counter and their submission. Time enlarged at request. Put up on 21.07.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)